

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.3357/2016

New Delhi this the 30<sup>th</sup> September, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Dr. Brahm Avtar Agarwal, Member (J)**

Dr. Dalvir Singh, Age 61,  
S/o late Shri Laxman Singh,  
R/o 2269-70, Shora Kothi,  
Subzi Mandi, Clock Tower, Delhi-110007. ...Applicant  
(By Advocate: Shri Harish Kr. Mehra)

Versus

1. Ministry of Health & Family Welfare,  
Govt. of NCT of Delhi, Through its Secretary,  
9<sup>th</sup> Floor, Delhi Secretariat,  
I.P. Estate, New Delhi.
2. Integrated Diseases Surveillance  
Programme (IDSP), Delhi  
Through its State Surveillance Officer,  
F-17, Karkardooma, Delhi-110032.
3. State Health Society, Delhi  
Through its Chairman,  
Vikas Bhawan II, 6<sup>th</sup> Floor,  
Civil Lines, Delhi-110054.
4. Govt. of NCT of Delhi  
Through its Secretary,  
I.P. Estate, New Delhi. ...Respondents

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

After advancement of some arguments, learned counsel for the applicant seeks leave and permission to withdraw the present OA, with liberty to file a fresh OA, which permission is

granted. The OA is dismissed as withdrawn, with liberty as aforesaid.

(Dr. Brahm Avtar Agarwal)  
Member (J)

(Sudhir Kumar)  
Member (A)

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